

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Consequent upon the absorption in Hon'ble High Court of Delhi, New Delhi of **Sh. Madan Lal, Driver, E.C. 10018/76221771 S/o Sh. Mahender Lal** on 24.03.2022 (F/N), his name is hereby struck off from the pay scroll of this office with effect from 24.03.2022 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

21.4.22.

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 29053-065 F.1/Admn-III/2022

Dated, Delhi the 21 APR 2022

Copy forwarded for information and necessary action to:-

1. Joint Registrar (Estt.-I) Hon'ble High Court Delhi, New Delhi.
2. Personal Office, Ld. Principal District & Sessions Judge (HQs), Delhi.
3. Officer Incharge Pool Car Section, Tis Hazari Courts, Delhi.
4. The AAO, Accounts Branch, Central District, THC, Delhi (Copy of Absorption Order is annexed herewith).
5. The Pay & Accounts Officer-VI, Tis Hazari, Delhi (through concerned A/c Branch).
6. The Administrative Officer (Judl.), Vigilance Branch, Central District, THC, Delhi.
7. The Administrative Officer (Judl), Recruitment Cell, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave, Account Branch, Central District, Tis Hazari Courts, Delhi
9. The Dealing Official, Establishment & Seniority Promotion Admn. -III, Central District, Tis Hazari Courts, Delhi.
- ✓ 10. Website Committee English/Hindi, Tis Hazari Courts, Delhi.
11. The Dealing Official LAYERS, Tis Hazari Courts, Delhi.

Balbir Singh
21/4/22
(BALBIR SINGH SHALAR)
Administrative Officers (Judicial)
Admn. Branch - III
O/o Principal District & Sessions Judge (HQs.) Delhi.